

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241//HDB/2016
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.R.Avula D.V.A.S.Ravi Prasad	Advocate	narayana@vsnl.com 9440234074	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	[Signature]

ORDER

Heard, Shri V.R.Avula and Mr.DVAS Ravi Prasad, Ld. Counsels for the Petitioner and Shri S.Chidambaram, Ld PCS for the Respondent.

The Ld PCS for the Respondents submits that he is filing Vakalat and also Application for maintainability of Company Petition. The Ld Counsel is directed to file Counter including the issue of maintainability and the Tribunal will be taken up case for final hearing on 20-11-2017.

Case is posted to 20-11-2017.

[Signature]
MEMBER (Judl)